

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Review Petition No.61/93 in

Dated: **19 JAN 1994**

APPLICATION NO(s) 281 of 1992.

APPLICANTS: Regional Director, RESPONDENTS: Sri.D.Hari,
E.S.I.C., Bangalore & 2 Others.

TO.

1. Sri.M.Papanna, Advocate,
No.99, Magadi Chord Road,
Vijayanagar, Bangalore-40.

2.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 15-12-1993.

S. Srinivas 19/1
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

ay
C. Srinivas
gm

-4-
2

OANo. 281/92

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--------------------|
|------|--------------|--------------------|

PKS(VC)/VR(MA)

15.12.1993.

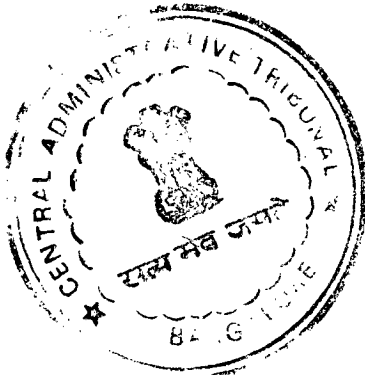
Heard. No good grounds to entertain the Review Application. Hence, rejected.

Sd/-

Sd/-

MEMBER (A)

VICE CHAIRMAN



TRUE COPY

Sd/-
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE